

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-84/2003/9011 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District & Sessions Judge,
Hojai.

Dated Guwahati the ¹¹6 September, 2024.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJHj/24/2351 dtd. 02.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 05.09.2024 along with station leave permission from the evening of 03.09.2024 till the morning of 06.09.2024**. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-84/2003/9012 /A, dated , 06-9-24

Copy to:

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

